

of roads in Uttar Pradesh against the All India proportion ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) : (a) and (c). A statement is laid on the Table of the House. [Placed in Library. See No. LT—598/71].

(b) Presumably the Hon'ble member is having in mind the Twenty Year Plan suggested in the Report of the Chief Engineers on Road Development Plan for India (1961-81) and discussed by the Council of the Indian Roads Congress at Bombay in August 1958. That Plan however laid down a target in terms of overall mileage of roads for the 20-year period ending 1981 for the country as a whole but did not lay down any year-wise physical targets as also any proportional break-up according to pavement surface category of roads. However, in terms of overall targets of road mileage laid down in that plan for the country as a whole covering the 20-Year period ending 1981, the total all-India road length given in the attached statement is lower.

Air-Link between Lucknow and Babatpur (Varanasi)

3824. SHRI RAJDEO SINGH : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Government are aware that there is no flight between Lucknow and Babatpur (Varanasi) ; and

(b) whether Government propose to air-link Lucknow and Varanasi considering the importance of Varanasi city and its neighbourhood ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (DR. SAROJINI MAHISHI) : (a) Yes, Sir.

(b) Indian Airlines hope to introduce a Boeing 737 service on the route Delhi—Lucknow—Varanasi—Patna—Calcutta with effect from 10th July, 1971.

Defalcation of Foreign Exchange in Bonded Warehouse Licensing System

3825. SHRI H. N. MUKERJEE : Will

the Minister of FINANCE be pleased to state :

(a) whether a private business termed "Bonded Ships Store Trade" operates in a manner that means virtual defalcation of foreign exchange of considerable value ;

(b) whether the so-called "Bonded Warehouse Licensing System" is riddled with irregularities and malpractices that hurt our economy ; and

(c) if so, whether the work could not be taken over by a State Agency like the State Trading Corporation ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) and (b). No Sir, the "Bonded Ships Store Trade" is subject to control by the Customs and the Reserve Bank of India and there is nothing to show that the system is riddled with irregularities and malpractices. On the contrary, studies made by the Reserve Bank of India have actually indicated that there is a substantial net foreign exchange gain resulting from the bonded stores trade.

(c) In view of answers to (a) and (b) above this question does not arise.

बिहार में किसानों को राष्ट्रीयकृत बैंकों द्वारा दिये गये ऋण

3826. श्री एस० पी० वर्मा : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या बिहार में किसानों को उर्वरक, बीज, ट्रैक्टर आदि खरीदने के लिये राष्ट्रीयकृत बैंकों द्वारा ऋण दिया जाता है लेकिन खेतों के लिये बैलों को खरीद हेतु ऋण नहीं दिया जाता ;

(ख) यदि हाँ, तो इसके क्या कारण हैं ; और

(ग) क्या सरकार का विचार कोई व्यवस्था करने का है जिससे किसानों को राष्ट्रीयकृत बैंकों से बैल खरीदने के लिये भी ऋण मिल सके ?

वित्त मंत्री (श्री यशवन्तराव चव्हाण) :

(क) से (ग) . सूचना इकट्ठी की जा रही है

और सभा-पटल पर रख दी जायेगी।

Decisions taken at 18th General Assembly of International Civil Aviation Organisation held in Vienna

3827. SHRI BIBHUTI MISHRA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether he attended the 18th General Assembly of the International Civil Aviation Organisation held at Vienna recently;

(b) if so, the subjects discussed and decisions taken there; and

(c) Government's reaction thereon?

MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (DR. SAROJINI MAHISHI): (a) Yes, Sir. Dr. Karan Singh, Minister of Tourism and Civil Aviation, led the Indian delegation to the 18th Session of the General Assembly of International Civil Aviation Organisation which commenced in Vienna on 15th June, 1971 and is expected to continue upto 8th July, 1971.

(b) and (c). After reviewing the work of I. C. A. O. for the past three years, the Assembly will decide on future policies and activities of the organisation. The decisions of the Assembly on various items will be formally made available to member-states by I. C. A. O. after the conclusion of the session.

The Assembly also elected member-states that will constitute the organisation's Governing Council at I. C. A. O. Headquarters, Montreal, over the next 3-years period. India has been re-elected to the Council.

गवर्नमेंट हायर सेकेण्डरी स्कूल (बड़कों का) मालवीय नगर, नई दिल्ली के भूतपूर्व प्रधानाचार्य द्वारा की गई अनियमितता

3828. श्री रामजी राम : क्या शिक्षा और समाज कल्याण मन्त्री 21 अगस्त, 1970 के अतिरिक्त प्रश्न संख्या 3632 के उत्तर के सम्बन्ध में राजकीय उच्चतर माध्यमिक (बालक) विद्यालय, मालवीय नगर, नई दिल्ली के भूतपूर्व प्रिंसिपल द्वारा की गई अनियमित-

ताओं के बारे में यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने इस बीच अपेक्षित जानकारी एकत्र की है ; और

(ख) यदि हां, तो उसको कब सभा पटल पर रखा जायेगा ?

शिक्षा और समाज कल्याण मन्त्रालय तथा संस्कृति विभाग में उप-मन्त्री (श्री डी० पी० यादव) : (क) जी हां।

(ख) सभा पटल पर रखे गये विवरण के अनुसार दिनांक 26-6-1971 को अपेक्षित सूचना, संसदीय कार्य विभाग को, सभा पटल पर रखने के लिए पहले ही प्रेषित की जा चुकी है। [मन्त्रालय में रख दिया गया। देखिये संख्या LT—599/71]

स्टेट बैंक आफ उज्जैन, मध्य प्रदेश में धन का कथित दुर्विनियोजन

3829. श्री आर० बी० बड़े : क्या वित्त मन्त्री यह बताने की कृपा करेंगे कि :

(क) उज्जैन (मध्य प्रदेश) में स्टेट बैंक आफ इंदौर में 92 या 93 लाख रुपये का कथित दुर्विनियोजन हुआ है ;

(ख) क्या इस बारे में कोई विभागीय जांच की गई है ;

(ग) क्या उक्त दुर्विनियोजन के मामले में उच्चाधिकारी दोषी पाये गये हैं ; और

(घ) यदि हां, तो उनके विरुद्ध क्या कार्यवाही की गई है ?

वित्त मन्त्री (श्री मन्मथलाल खन्ना) : (क) जी, नहीं। किन्तु, जुलाई 1970 में, स्टेट बैंक आफ इंदौर की उज्जैन शाखा में कृषकों को अग्रिम देने में बरती गई अनियमितताओं और कदाचारों के बारे में बैंक के अधिकारियों